

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD
REGIONAL BENCH, COURT NO. 3**

EXCISE APPEAL NO. 11320 OF 2016

(Arising out of OIO-AND-EXCUS-000-COM-029-15-16 dated 15/03/2016 passed by Commissioner of Central Excise, Customs and Service Tax-ANAND)

Narmada Bio Chem Pvt Ltd

Appellant

Unit-iii, Block No. 74, 88 & 89,
National Highway No. 8-b,
Po-malapur, Khera, Gujarat

Vs.

C.C.E. & C.-Anand

Respondent

Office of the Commissioner, Central Excise,
Customs & Service Tax, Central Excise Building,
Nr. Juna Dadar, Behind Old Bus Depot Anand
Gujarat-388001

With

EXCISE APPEAL NO. 11321 OF 2016

(Arising out of OIO-AND-EXCUS-000-COM-029-15-16 dated 15/03/2016 passed by Commissioner of Central Excise, Customs and Service Tax-ANAND)

Rameshbhai J Patel

Appellant

Director, Narmada Bio Chem Pvt Ltd., Unit-iii, Block No.
74, 88 & 89, National Highway No. 8-b, Po-malapur,
Khera, Gujarat

Vs.

C.C.E. & C.-Anand

Respondent

Office of the Commissioner, Central Excise,
Customs & Service Tax, Central Excise Building,
Nr. Juna Dadar, Behind Old Bus Depot Anand
Gujarat-388001

Appearance:

Present for the Appellant : None

Present for the Respondent: Shri Anoop Kumar Mudvel, Superintendent (AR)

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

Final Order No. 10691-10692/2024

DATE OF HEARING/ DECISION: **18/03/2024**

RAMESH NAIR

When the matter was called out, no one appeared on behalf of the appellant. From the record, it is observed that these appeals have come up for hearing on 22.09.2023, 25.10.2023, 06.12.2023, 22.01.2024, 14.02.2024, 28.02.2024, 18.03.2024. However, no one appeared on any of the said dates, which shows that the appellant is not serious to pursue their appeals. Accordingly the appeals are dismissed for non-prosecution in terms of Rule 20 of CESTAT procedure Rules, 1982 read with Section 35C (1A) proviso of Central Excise Act, 1944.

2. Both the sides are at liberty to approach this Tribunal if they wish to pursue the appeals.

(Dictated and pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C. L. MAHAR)
MEMBER (TECHNICAL)

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